

is expected to complete its work shortly.

Allotment of religious Plots in Jahangirpuri, Delhi

3835. SHRI R. P. YADAV: Will the MINISTER OF WORKS AND HOUSING be pleased to state:

(a) what is the role of his Ministry in the way of sanctioning plots for religious purposes to the Registered bodies in Delhi and who have been authorised to allot such plots in Jahangirpuri, Delhi;

(b) how many such plots have been earmarked in Jahangirpuri, Delhi and how many have been allotted and to whom and how many are lying vacant and how many have been occupied in an unauthorised way;

(c) whether it is a fact that the case of allotment of land to Shri Sanatan Dharam Mandir Sabha (Regd.), 'A' Block Jahangirpuri, Delhi is lying unauctioned and Government has taken no decision for the last two years; and

(d) the reasons of the delay and the action being taken to allot the plot to the Sabha?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Guidelines for allotment of land for religious purposes have been laid down by the Government. Allotment of religious plots in Jahangirpuri is made by the Delhi Development Authority with the approval of the Lt. Governor of Delhi.

(b) The Delhi Development Authority has reported that, as per layout plans of Jahangirpuri, seven plots were earmarked for religious institutions. Five sites have been utilised for public services. One site has been utilised for development of residential plots and the remaining plot has been utilised by Gujarati

Nav Nirman Samarj, for construction of a temple.

(c) and (d). The Delhi Development Authority has reported that the formalities have not so far been completed by this institution.

World Bank assistance for Slum Clearance

3836. SMT. PRAMILA DANDAVATE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any assistance has been obtained from the World Bank for the SLUM CLEARANCE during the years 1977, 1978 and 1979;

(b) whether any fresh request has been made in 1980, if so, the details thereof;

(c) the distribution of this grant to the States, State-wise;

(d) whether any of the States have not utilised this grant and if so, what are their names; and

(e) whether permission has been granted to any States to use this grant for purposes other than slum clearance?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) No, Sir.

(b) No, Sir.

(c) to (e). Do not arise.

स्कूलों द्वारा राष्ट्रीय दिवस मनाया जाना

3837. श्री राजनाथ सोनकर शास्त्री : क्या शिक्षा और समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विश्वविद्यालयों, कालेजों, स्कूलों अथवा केन्द्रीय सरकार द्वारा चलाये